

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00005/2018

IN
REVIEW APPLICATION No.170/00130 /2016
IN
ORIGINAL APPLICATION No.170/00310/2014

DATED THIS THE 20th DAY OF APRIL, 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)

PK.Bahera,
S/o RC.Bahera,
Aged about 47 years, working as
Group 'B' Assistant,
Office of Regional Passport Office,
80 Feet Road, 8th Block,
Koramangala,
Bangalore-560 095.Applicant

(By Shri. Zameer Pasha..... Advocate)
Vs.

1.Dhyaneshwar Mulay,
Secretary,
Ministry of External Affairs,
South Block,
New Delhi-110001.

2.Arun Kumar,
The Joint Secretary(CPV) &,
Chief Passport Officer,
Ministry of External Affairs,
South Block, New Delhi-110001.

3.Bharath Kumar Kuthati,
The Regional Passport Officer,
80 Feet Road, 8th Block,
Koramangala,
Bangalore-560 095.Respondents

(By Shri Vishnu Bhat.. Senior Panel Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Shri Vishnu Bhat, learned counsel appears for the respondents and submits that Writ Petition.No.14297/2018 against the order of this Tribunal has been filed in the Hon'ble High Court of Karnataka. Therefore, with liberty, Contempt Petition is dismissed. Notices are discharged. No order as to costs.

(DR. K.B. SURESH)
MEMBER (J)

bk

Annexures referred to by the petitioner in CP/170/00005/2018

Annexure C-1: Certified copy of Final order in RA.No.130/2016 dated 1.8.2017 passed by CAT, Bangalore Bench.

Annexure C-2: Copy of the representation dated 14.8.2017

Annexure C-3: Certified copy of Final order in OA.No.310/2014 dated 10.4.2015 passed by CAT, Bangalore Bench.

bk.

.....